

CAMPAIGN TO ERADICATE CORRUPTION AND IMMORALITY

1700. DR. SUSHILA NAYAR: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6755 on the 30th August, 1968 regarding the campaign to eradicate corruption and immorality and state:

(a) whether the Committee of Experts on Mass Media has held any meetings; and

(b) if so, the points discussed by the Committee and the decisions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

पौड़ी-गढ़वाल के अध्यापकों की पदावनति

1701. श्री ओंकार लाल बेरवा :

श्री सूरज भान :

श्री शिवचरण लाल :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार अथवा केन्द्रीय सरकार को इस बारे में कोई शिकायत प्राप्त हुई है कि उत्तर प्रदेश के जिला गढ़वाल पौड़ी में कुछ अध्यापकों की एल० टी० ग्रेड से सी० टी० ग्रेड में पदावनति कर दी गई है;

(ख) क्या यह सच है कि उत्तर प्रदेश के दिनांक 16 जून, 1968 के जी० ओ० संख्या ए० 1/188/ एक्स० यू०—2004 (51) 65 के अनुसार सभी भाषा सम्बन्धी अध्यापकों के मामले में अंग्रेजी की अर्हता का प्रतिबन्ध हटा दिया गया है;

(ग) यदि हां, तो सरकार द्वारा उक्त अध्यापकों के मामले में यह प्रतिबन्ध न हटाये जाने के क्या कारण हैं;

(घ) क्या उक्त अध्यापकों के मामले में इस प्रतिबन्ध का न हटाया जाना सरकार की भाषा नीति के विरुद्ध है; और

(ङ) क्या सरकार का विचार इस बारे में उचित कार्यवाही करने का है ताकि हिन्दी अध्यापकों का भविष्य उज्ज्वल बनाया जा सके; और यदि नहीं, तो इसके क्या कारण हैं?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा अजाद): (क) से (ङ) सूचना राज्य सरकार से एकत्रित की जा रही है और सभा-पटल पर रख दी जाएगी।

INVESTIGATION INTO DEFAMATION CASE

1702. SHRI ONKAR LAL BERWA :
SHRI YASHPAL SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the investigation into the defamation case against the printer and publisher of the booklet, "I was a CIA Agent in India" has been completed;

(b) if so, whether the report of the investigation has been submitted to Government; and

(c) the reaction of Government to that report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) A defamation case arising out of a complaint is pending before a court of law.

(b) and (c). Do not arise.

INEQUALITY IN GOVERNMENT, PRIVATE AND PUBLIC SCHOOLS

1703. SHRI ONKAR LAL BERWA :
SHRI YASHPAL SINGH :

Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 6861 on the 30th August, 1968 regarding inequality in Government, Private and Public Schools and state:

(a) whether the suggestions of the National Integration Council have since been considered and implemented by the State Governments; and

(b) whether any comments have been received from the State Governments and, if so, the reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b). The National Policy on Education and the recommendations of the National Integration Council have already been forwarded to the State Governments. The implementation of these is a long-term programme and a start can be expected in the Fourth Five-Year Plan.

STRIKE BY MINING DIPLOMA STUDENTS OF DHANBAD

1704. SHRI ONKAR LAL BERWA : SHRI YASHPAL SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Enquiry Report regarding the strike by the Mining Diploma students of Dhanbad has since been received by Government;

(b) if so, what are their main demands; and

(c) the efforts made by Government to end the strike?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b). No enquiry committee had been appointed and therefore the question of receiving a Report does not arise. However, the main demands of the students were the following:—

(i) Exemption from the competency examinations conducted by Director General of Mines & Safety for Surveyorship, Overmanning and Firemanship.

(ii) Reservation of seats for admission to degree course in Dhanbad School of Mines for Diploma students and starting of Part-time degree course.

(c) The strike has already been called off on the 18th September, 1968.

CLASH NEAR MONGHYR

1705. SHRI VISHWA NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Sub-Inspectors and Police Constables were injured and hospitalised and property worth several thousand

rupees of a circus show was looted in a clash between the Police and a section of Circus fans at a village fair at Sheikhpura about 30 miles from Monghyr (Bihar) on the 6th September, 1968;

(b) if so, the total number of the persons injured; and

(c) the total amount of the looted property, the cause of the incident and the action Government have taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) to (c). The Government of Bihar have reported that on 6.9.68 during a fair at village Grihinda in the jurisdiction of Sheikhpura Police Station, a mob raided a circus party camping there indulged in roudyism destroyed equipment, molested the circus artists and looted some of their belongings. The Police party who tried to prevent them were brick-batted. Five Police officials received injuries.

The looted property was estimated to be worth about Rs. 700.

A case has been registered by the local police in this connection, which is under investigation. Five persons have been arrested so far and twenty-five others have surrendered in the court.

SELECTION OF I.A.S. OFFICERS OF U.P. CADRE FOR CENTRAL GOVERNMENT SERVICE

1706. SHRI VISHWA NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some senior I.A.S. Officers of the Uttar Pradesh cadre are in the service of the Central Government;

(b) the mode of selection for such appointment; and

(c) whether it is being done on the recommendations of, or after consultation with, the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.